

(b) if so, the outcome thereof, and
 (c) whether Government are aware that a large quantity of smuggled Bearings have found their way into the markets of Bombay, Delhi and Madras market also?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) (a) and (b) Yes, Sir. A raid was conducted by the Customs authorities at Calcutta on seven shops from 3rd to 5th June, 1972 and ball bearings of foreign origin the import of which is restricted and/or banned, valued at about Rs 24 lakhs (at Indian market rate) together with some documents were seized as a result thereof

(c) The Government have no information in this regard

Presentation of petition by Audit Employees

995. SHRI JYOTIRMOY BOSU Will the Minister of FINANCE be pleased to state

(a) whether a petition signed by about 30,000 Audit employees has been presented to the President, urging revocation of the dismissal of Shri Trivikrama Pillai, a leader of the NGO's Association in the office of the Accountant General, Kerala, Trivandrum, and

(b) whether Government propose to reconsider his dismissal under Article 311(2)(c) of the Constitution?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) (a) and (b) An appeal purporting to bear the signatures of about 22,000 employees of the Audit Department addressed to the President has been received. A petition addressed to the President by Shri Pillai has also been received which is under consideration.

Proposal to purchase 3 Douglas DC-10 medium range 250 Seater Planes

996 SHRI E V VIKHE PATIL Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) whether there is a proposal under the consideration of Government to purchase 3 Douglas D C-10 medium range 250 seater planes, and

(b) if so, when a decision is likely to be taken in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR KARAN SINGH) (a) No Sir Indian Airlines however, is studying its future fleet requirements

(b) Does not arise

Drilling works undertaken and completed

997 SHRI B V NAIK Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) the names of oil drilling works undertaken and completed during each of the past three years and expenditure incurred thereon, and

(b) the names of drilling works proposed to be undertaken this year and which of them have already been launched?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H R GOKHALE) (a) and (b) *Drilling operations in years 1969-70 to 1971-72* During the last three years (1969-70 to 1971-72) the Oil and Natural Gas Commission had continued its drilling operations